

**LISTED ON: 30.11.2015**

**BEFORE COURT NO: 10**

**ITEM NO: 3**

**SECTION: XIV**  
**IN THE SUPREME COURT OF INDIA**  
**CIVIL APPELLATE JURISDICTION**

**INTERLOCUTORY APPLICATION NO. 3**

(Appeal against Ld. Registrar's Order dated 29.10.2015)

**IN**

**PETITION FOR SPECIAL LEAVE TO APPEAL (C) No. 26278 of 2015**

SARASWATI MEDICAL COLLEGE ...PETITIONER  
VERSUS  
UNION OF INDIA & ANR. ...RESPONDENTS

**OFFICE REPORT**

The matter above mentioned was listed before the Hon'ble Court on 30.09.2015, when the Court was pleased to dispose of the same vide signed Order dated 30.09.2015 placed at page Nos. 39-45 in I.A. No. 3.

It is submitted that Mr. T. Mahipal, Advocate for the petitioner has on 27.10.2015 filed an application for directions and the same was placed before Ld. Registrar (J-II) on 29.10.2015 when he was pleased to lodge the same. Copy of the said Order is placed at Page Nos. 19 of the appeal (Interlocutory application No. 3).

It is further submitted that counsel for the petitioner has on 02.11.2015 filed an appeal against Ld. Registrar's Order dated 29.10.2015 (registered as I.A. No. 3) and the same has been placed with SLP Paper-books.

The appeal against the Order of Ld. Registrar above-mentioned is listed before the Hon'ble Court with this Office Report.

DATED THIS THE 27<sup>th</sup> DAY OF NOVEMBER, 2015.

**ASSISTANT REGISTRAR**

COPY TO:

Mr. T. Mahipal, Adv.  
Mr. Gaurav Sharma, Adv.

**ASSISTANT REGISTRAR**